NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. C.P.(IB)-4417(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **15.02.2021**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd
V/s
Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Zaid Mansuri, counsel for the respondent and Mr. Dakshesh Vyash, counsel for the petitioner is present.

At the request counsel for the respondent, list this matter on 17.03.2021. (pleadings are complete)

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)